

**FORM B**  
**PUBLIC ANNOUNCEMENT**  
**(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)**  
**Regulations, 2016)**

**FOR THE ATTENTION OF THE STAKEHOLDERS OF SINTEX OIL AND GAS  
LIMITED**

| Sl. No. | PARTICULARS                                                                        | DETAILS                                                                                                                                |
|---------|------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------|
| 1.      | Name of corporate debtor                                                           | Sintex Oil and Gas Limited                                                                                                             |
| 2.      | Date of incorporation of corporate debtor                                          | 07-01-2008                                                                                                                             |
| 3.      | Authority under which corporate debtor is incorporated / registered                | ROC – Ahmedabad                                                                                                                        |
| 4.      | Corporate Identity No. / Limited Liability Identification No. of corporate debtor  | U23300GJ2008PLC052581                                                                                                                  |
| 5.      | Address of the registered office and principal office (if any) of corporate debtor | Abhijeet-1, 7 <sup>th</sup> floor,<br>Mithakhali Six Roads,<br>Ellisbridge, Ahmedabad<br>380 006                                       |
| 6.      | Date of closure of Insolvency Resolution Process                                   | 05/12/2022                                                                                                                             |
| 7.      | Liquidation commencement date of corporate debtor                                  | 06/12/2022 (order uploaded<br>on 08/12/2022)                                                                                           |
| 8.      | Name and registration number of the insolvency professional acting as liquidator   | CA Nimai Gautam Shah<br>Regn. No. : IBBI/IPA-<br>001/IP-P00154/2017-<br>2018/10323                                                     |
| 9.      | Address and e-mail of the liquidator, as registered with the Board                 | 605-606-607, Silver Oaks,<br>Near Mahalaxmi Char<br>Rasta, Paldi, Ahmedabad<br>380 007. Email id :<br>cnjabd@gmail.com                 |
| 10.     | Address and e-mail to be used for correspondence with the liquidator               | 605-606-607, Silver Oaks,<br>Near Mahalaxmi Char<br>Rasta, Paldi, Ahmedabad<br>380 007. Email id :<br>sintex.liquidation@gmail.<br>com |
| 11.     | Last date for submission of claims                                                 | 06/01/2023                                                                                                                             |

Notice is hereby given that the National Company Law Tribunal, Ahmedabad has ordered the commencement of liquidation of the Sintex Oil and Gas Limited on 06/12/2022.

The stakeholders of Sintex Oil and Gas Limited are hereby called upon to submit their claims with proof on or before 06/01/2023, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

In case a stakeholder does not submit its claim during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the

Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.

**Date :- 10/12/2022**  
**Place :- Ahmedabad**

**Sd/-**  
**Name and Signature of the liquidator**  
**CA Nimai Gautam Shah**  
**Regn. No. IBBI/IPA-001/IP-P00154/2017-18/10323**